

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.206/2022, IA NO.186/2022, IA NO.349/2022, IA NO.388/2022, IA
NO.62/2023, IA NO.214/2023, IA NO.215/2023, IA NO.140/2024
& IA NO.183/2024 IN CP(IB) No.322/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MRS. ANITA NIRULA & ANR V/S M/S PIYUSHSHELTERS INDIA PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Kumar with
Sh. Imtiyaz, Adv. : *For Applicant/ RP Sh. Swami Deen
Gupta present in person in IA
No.206/2022,IA No.349/2022,
IA No.388/2022 and Res. in
IA No.186/2022, IA No.62/2023,
IA No.214/2023, IA No.215/2023
& IA No.183/2024*

Sh. Gautam Singhal with
Sh. Rajat Chaudhary, Adv. : *For the Applicant in IA No.62/2023*

Sh. Ajay Singh, Adv. : *For the Applicant in IA No.214/2023 &
IA No.215/2023*

Sh. Anurup Dutta Proxy for
Sh. Udai Chandani, Adv. : *For the Applicant in IA No.140/2024*

Sh. Rahul Agarwal, Adv. : *For the Applicant in IA No.183/2024*

ORDER

- 1.** Ld. Counsel representing the RP states that the pleadings in the present matter with respect to the application for seeking approval of the Resolution Plan as well as the other application being filed by different

-Sd-

-1/-

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stakeholders are completed.

2. Let the matter be adjourned for 19th July, 2024 to come up at 2:30 pm for final hearing. All applications are also be listed for the same date.

-Sd-
(Ashish Verma)
Member (Technical)

5th July, 2024

Avaneesh Kumar Singh
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)